

the relevant provisions of the Ministry of Finance, Government of India. An employee on deputation is entitled to elect to draw either the pay in the scale of pay of the deputation post or his pay in the parent cadre plus personal pay, if any, plus deputation allowance. All deputationists are provided same facilities.

Trainees in I.T.Is. Delhi

1559. DR. BENGALI SINGH: Will the Minister of LABOUR be pleased to state:

(a) the value each of tool and other raw materials purchased for the trainees in Industrial Training Institutes, Delhi and the

- (i) Value of tools and equipment and raw materials purchased during the financial years 1988-89-

Tools and equipment: Rs. 56 lakhs

Raw materials and consumables Rs. 26 lakhs

- (ii) Budget provisions as Revised Estimates for the financial year 1989-90

Tools and equipment: Rs. 55 lakhs

Raw materials and consumables Rs. 29 lakhs

(b) Due publicity is given for the vacancies of the apprentices by the Apprenticeship Adviser, Delhi Administration.

(c) No, Sir. the apprentices are sponsored by the firms and are only registered in the office of the Apprenticeship Adviser. The apprentices obtain their shop-floor training at the premisses of the firms which sponsor them.

(d) Not applicable.

Construction of Flyover on G.T. Road

1560. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

amount allocated in the budget for this purpose;

(b) whether the vacancies of apprentices are not given due publicity by the Apprentices Adviser, Nizamuddin, New Delhi;

(c) whether the apprentice trainees are harassed by sending them at far away centres; and

(d) if so, the details; thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a).

(a) whether any representation has been received from the shopkeepers regarding construction of fly-over on G.T. Road, in Delhi;

(b) if so, the details thereof; and

(c) the action taken or proposed by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Municipal Corporation of Delhi has reported that a representation has been received from Shahdara G.T. Road Sangarsh Samiti to the effect that the construction of flyover on G.T. road would adversely affect the shopkeepers and factories which